

[Shri Maganbhai Barot]

was constituted on 18-10-1980. The date of registration with the Charity Commissioner is 20-10-1980. The date of application for registration under Section 12 of Commissioner of Income Tax Act is 20-11-1980. The date on which registration was granted by the Commissioner of Income Tax is 25-11-1980. The date on which application was made for exemption u/s 80 G is 25-11-1980 and the date on which exemption u/s 80 G was given is 25-11-1980. The period for which it is granted is from 18-10-1980 to 31-12-1980 (Interruptions)

Sir, as the Finance Minister said Income-Tax authorities are receiving such applications under Section 80 G everyday and in a number of cases they have been granted immediately. (Interruptions)

There are instances where such permissions are granted forthwith.

Then, Sir, about alcohol the question has already been answered. The Calling Attention is about essential commodities and as the hon. Finance Minister said alcohol is not an essential commodity if a separate question is asked about the contributions by the distillers and the alcohol industry the reply shall be given.

The last point made was about the telegram and the sick units. I have already explained this. It was a telegram from the Sugar Federation which consists of all the Cooperative Sugar Factories of Maharashtra and this was sent to each and every member including the Jagatamba Sugar Mill which is also a sugar factory. There is one news item today which says this:—

“The Maharashtra Janata Party President Shri Rajaram Bapu Patil has today stated that regarding the contributions made by these Sugar Cooperative Factories of Maharashtra for Indira Pratibha Pratishthan, we

are the supporters of this, we have supported this and there is no point of questioning these contributions or asking for any refund or anything like that.

I think I have answered all the questions.

16.03 hrs.

*The Lok Sabha adjourned for Lunch till thirty minutes past Sixteen of the Clock*

*The Lok Sabha reassembled, after lunch, at thirty six minutes past Sixteen of the Clock*

[SHRI SOMNATH CHATTERJEE in the Chair]

PETITION RE. RESTORATION OF SANGLI-MIRAJ AND NANDRE MADHAVNAGAR-NEW SANGLI RAILWAY LINK

SHRI R.K. MHALGI (Thane): I beg to present a petition signed by Shri Ramesh K. Kulkarni and others regarding restoration of Sangli-Miraj and Nandre Madhavnagar-New Sangli railway link.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1981-82

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAIBAROT): I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (General) for 1981-82.